

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEB IT SERVICE LIMITED

1.	Name of Corporate Person	ZEB IT SERVICE LIMITED
2.	Date of Incorporation of Corporate Person	19/06/2015
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity Number of Corporate Person	CIN: U72900GJ2015PLC083609
5.	Address of the registered office and principal office (if any) of Corporate Person	C-534, 5 th Floor, Siddhi Vinayak Towers, Near Kataria Arcade, Makarba, Ahmedabad - 380051, Gujarat, India
6.	Liquidation Commencement Date of Corporate Person	17 th January, 2020
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	CS & IP Keyur J. Shah 408, Chitrarath Complex, Opp. Municipal Market, Off C.G. Road, Behind Hotel President, Navrangpura, Ahmedabad: 380009, Gujarat, India Email: cs.keyurshah@gmail.com, ip.keyurjshah@gmail.com Phone: 7434852508 Registration No.: IBBI/IPA-002/IP-N00244/2017-18/10729
8.	Last Date for Submission of Claims	15 th February, 2020

Notice is hereby given that the **Zeb It Service Limited** has commenced voluntary liquidation on 17th January, 2020.

The stakeholders of **Zeb It Service Limited** are hereby called upon to submit a proof of their claims, on or before 15th February, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **18th January, 2020**
Place: **Ahmedabad**



Keyur J. Shah

CS & IP Keyur J. Shah
Liquidator
Zeb It Service Limited
(Company under voluntary liquidation)